

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:990
ANSWERED ON:20.08.2007
WELFARE SCHEME FOR COIR WORKERS
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Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a): the number of men and women engaged in Coir Industry at present, Statewise;
- (b): whether the Government proposes to formulate any Welfare and Insurance Scheme for the workers engaged in Coir Factory;
- (c): if so, the details thereof alongwith the funds allocated for the purpose; and
- (d): the time by which the said scheme is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MICRO, SMALL & MEDIUM ENTERPRISES (SHRI MAHABIR PRASAD)

(a): The estimated State-wise details (reference year 2006-2007) of men and women engaged in Coir Industry are as follows:-

State	Men (Numbers)	Women (Numbers)	Total
Kerala	94500	355500	450000
Tamil Nadu	25270	64980	90250
Karnataka	6435	18315	24750
Andhra Pradesh	5376	39424	44800
Orissa	2760	9240	12000
Others	3458	14742	18200
Total	137799	502201	640000

(b),(c) & (d) The Coir Board, a statutory body under the Ministry, has been implementing the Coir Workers Group Personal Accident Insurance Scheme since 1st December, 1998 for the welfare of the coir workers all over the country. Under the Scheme, the coir workers engaged directly or indirectly by the employer, dealer or producers of coir and coir products and under any person employed by or through a contractor or through an agent and depends mainly on coir industry for his livelihood are eligible for compensation in case of death or disability caused by an accident. Further the coir workers may be self employed in the organized coir industry or working in the organizations of any of the recognized or unrecognized coir sector. The details of compensation payable to the disabled coir worker or nominee of the disabled/deceased coir worker under the scheme are as follows:-

Compensation payable

1. Accident death : Rs. 50,000

2. Permanent Total Disability

(i) Loss of two limbs/ two eyes : Rs. 50,000

(ii) Loss of one limb and one eye : Rs. 50,000

3. Permanent Partial Disability

Loss of one limb/one eye : Rs. 25,000

Provision for finger cut : Depending upon the finger and
limited to applicable percentages
of capital sum insured

Since inception of the Scheme, 186 claims have been settled and an amount of Rs. 47, 37,500/- has been paid as compensation by Coir Board.

Another welfare scheme namely Production Enhancement Linked Coir Workers Welfare Scheme was implemented during 2005-2006 with an outlay of Rs. 130 lakh.

An amount of Rs. 2.60 crore has been allotted for implementation of Welfare Measures for coir workers during 2007-2008.